

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

HC.XXXVII-21/2024/30/R.Cell

Date: 04-02-2025

The Gauhati High Court has been pleased to call the following Grade-II officers for interview/viva-voce in connection with regular promotional process from **Grade-II to Grade-I of Nagaland Judicial Service**, as per the schedule indicated below:

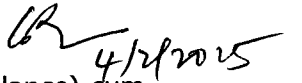
### **SCHEDULE OF INTERVIEW**

<b>Sl. No.</b>	<b>Name of the Officers</b>	<b>Date of interview</b>
1.	Smti Seyielenuo Mezhii, Chief Judicial Magistrate, Dimapur	<b>19-02-2025 (Wednesday)</b>
2.	Smti Wonchibeni Vandanshan Patton, Chief Judicial Magistrate, Mokokchung	

**Reporting Time: 03.00 PM**

**Venue: Precincts of the Gauhati High Court at Guwahati**

By order,

  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati


Memo No. HC.XXXVII-21/2024/30A/R.Cell

Date: 04-02-2025

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.

3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Kohimā Bench, Kohima, Nagaland. *He is requested to make necessary arrangements to upload this notification in the website of the Kohima Bench immediately.*
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. *He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 04-02-2025 regarding scheduling of interview in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service.**" with a scroll in the Home Page.*
9. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.

  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati